ASHISH KUMAR

Please furnish following details: 1) Date of incorporation of Directorate of Goods and Services Tax 2) Works which are being performed by this Directorate 3) Whether this Directorate will continue to function after implementation of GST. 4) If the answer of Sr. no. 3 is yes, then what will be the role of this Directorate in future 5) If the Directorate is functioning from rented premise then what is the total rent paid by this Directorate till date 6) Total cost occurred for hired of vehicle, if any, till November 2016 by this Directorate 7) Total number of Tender issued by this Directorate with tender ID and date 8) Whether any Tender is proposed to be issued in coming three months i.e. before March 2016 9) Name of Tender Committee members who will perform the role of Tender creator, publisher, opener etc. 10) Total number of staff working with Directorate 11) Total salary paid to Directorate staffs for F.Y. 2015-16 and F.Y.2016-17(till November 2016)

Thanks

Please find reply in the attachment.

<table>
<thead>
<tr>
<th>SN.</th>
<th>Action Taken</th>
<th>Date of Action</th>
<th>Action Taken By</th>
<th>Remarks</th>
</tr>
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<tbody>
<tr>
<td>1</td>
<td>RTI REQUEST RECEIVED</td>
<td>11/12/2016</td>
<td>Nodal Officer</td>
<td></td>
</tr>
<tr>
<td>2</td>
<td>REQUEST FORWARDED TO CPIO</td>
<td>13/12/2016</td>
<td>Nodal Officer</td>
<td>Forwarded to CPIO(s): (1) Shri Kumar Sheel</td>
</tr>
<tr>
<td>3</td>
<td>REQUEST DISPOSED OF</td>
<td>28/12/2016</td>
<td>Shri Kumar</td>
<td></td>
</tr>
<tr>
<td></td>
<td></td>
<td></td>
<td>Sheel-(CPIO)</td>
<td></td>
</tr>
</tbody>
</table>
1. 01.08.2015
3. The information is not available with this Directorate. This information may be sought from GST POLICY WING, NORTH BLOCK, NEW DELHI
4. The information is not available with this Directorate. This information may be sought from GST POLICY WING, NORTH BLOCK, NEW DELHI.
5. This Directorate is not on rented premises.
6. Rs 15,27,473/- has been paid in respect of vehicle till October, 2016.
7. Two Tender in respect of hiring of vehicles has been issued by this directorate till date:- One tender was manual and another tender was online. The ID of online tender is 2016_DREV_75520_1 dated 30.03.2016
8. No reply is provided for probable question as it does not come under the information.
9. As per records, following is the tender committee members:
   a) A K Roy, Assistant Director,
   b) Kumar Sheel, Assistant Director,
   c) Roop Chand Meena, Assistant Director

As per records no member has been assigned the role of Tender creator, publisher, opener etc.

However, one tender committee member Shri A K Roy, Assistant Director has been assigned (online) the role of Tender Creator, publisher, opener and evaluator in addition to following officers who has been assigned the role of Tender Creator, publisher, opener and evaluator as below:-

a) Praveen Kumar, Superintendent
b) Anuj Kumar Niraj, Inspector
c) Aashish Tomar, Inspector,
d) Meenakshi, EA

10. 42
11. i. 2015-16 Rs. 3,75,27,591/- (Salary paid for entire DG-GST Staff except for the officers posted on loan basis from Delhi-I Central excise commissionate. The requisite information in respected of those staff may be sort from Central excise Delhi-I commissionate.)

ii. 2016-17 Rs. 2,23,36,989/- (Salary paid for entire DG-GST Staff except for the officers posted on loan basis from Delhi-I Central excise commissionate. The requisite information in respected of those staff may be sort from Central excise Delhi-I commissionate.)
DIRECTORATE GENERAL OF GOODS AND SERVICES TAX
3RD FLOOR, TOWER 3 & 4, NBCC PLAZA, SECTOR – 5,
PUSHP VIHAR, SAKET, NEW DELHI – 110017

F.No. DG-GST/RTI/20/2016/ 1390

Date 15.12.2016

To
The CPIO
Office of the Commissioner,
GST Policy Wing,
North Block,
New Delhi

Sir,

Subject: Supply of information under the RTI Act, 2005 filed by Shri Ashish Kumar—reg.

Please find enclosed copy of application dated 11.12.2016 filed by Shri Ashish Kumar seeking information under the RTI Act, 20015.

2. It appears that the information, sought under point 3 and 4 of the said application of the information seeker, closely associates to your office.

3. Copy of the application, is, therefore, forwarded to your office under Section 6(3) of the Act with the request to supply the requisite information directly to Shri Ashish Kumar.

Encl. as above

Yours faithfully,

(Kumar Sheel)
CPIO and Asstt. Director

Copy to Shri Ashish Kumar for information with reference to your application dated 11.12.2016

CPIO and Asstt. Director
DIRECTORATE GENERAL OF GOODS AND SERVICES TAX
3rd FLOOR, TOWER 3 & 4, NBCC PLAZA, SECTOR – 5,
PUSHHP VIHAR, SAKET, NEW DELHI – 110017

F.No. DG-GST/RTI/20/2016/ 1390

Date 15.12.2016

To
The CPIO
Office of the Additional Commissioner of Central Excise,
Cadre Control Unit (Delhi Zone),
C.R. building, I.P. Estate,
New Delhi

Sir,

Subject: Supply of information under the RTI Act, 2005 filed by Shri Ashish Kumar—reg.

Please refer to this office letter of even no. 1319 dated 13.12.2016 on the captioned subject.

2. In order to supply information within the prescribed time limit, it is requested to supply information, as sought by the information seeker vide point no. 10 and 11 of his application, pertaining to your office, directly to Shri Ashish Kumar. However, copy of the letter ibid is also enclosed.

Encl. as above

Yours faithfully,

(Kumar Sheel)
CPIO and Asstt. Director

Copy to Shri Ashish Kumar for information with reference to your application dated 11.12.2016

CPIO and Asstt. Director